

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 09-07-2025 To 09-07-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	2503/2025	PARTHA SARATHI RAY AND ANR. Mobile:9830146274 Email:ARINDAM.GUHA@FOXMANDAL.IN	ARINDAM GUHA	08-08-2025	TYPED COPY OF THE HANDWRITTEN ORDERSHEET IS REQUIRED
2	CPAN	1232/2025	MAHARAJ REJ AND ANR Mobile:9432977913	SINJINI CHAKRABARTI	31-07-2025	2. NO AGE GIVEN OF PETITIONER NO. 2
3	CRM (A)	2395/2025	MILAN MULLA @ MANDAL AND ANR. Mobile:7384141352 Email:JANARAKESH.121@GMAIL.COM	RAKESH JANA	30-07-2025	WRONG SERIAL NO. IN PAGE 2.
4	CRM (A)	2425/2025	SURENDRA JAISWAL @ SURESH JAISWAL Mobile:9007510101 Email:ARITRABHATTACHARYA11@GMAIL.COM	ARITRA BHATTACHARYA	30-07-2025	G.R. CASE TYPE AS WELL AS G.R CASE NO. MENTIONED IN PETITION NOT MATCHING WITH IMPUGNED ORDER COPY.
5	CRM (A)	2427/2025	ASHIK IKBAL Mobile:8240925647 Email:JASIKAAALAM1998@GMAIL.COM	JASIKA ALAM	30-07-2025	NAME OF THE SCHOOL IS DISCLOSED IN PARA 3. AND CLEARIFICATION NEEDED FOR THE WRIT PETITION.
6	CRM (A)	2429/2025	MITHUN DAS Mobile:7980309729 Email:ADVAVILASHTRIPATHI@GMAIL.COM	AVILASH TRIPATHI	30-07-2025	CRPC NEEDS TO BE REMOVED FROM THE CAUSE TITLE PORTION OF THE PETITION.
7	CRM (A)	2431/2025	AKASH KUMAR CHOUDHURY @ AKASH CHOUDHURY Mobile:8001313134 Email:ADV.SAIBALDASGUPTA@GMAIL.COM	SAIBAL KRISHNA DASGUPTA	30-07-2025	CRPC NEEDS TO BE REMOVED FROM THE CAUSE TITLE AND G.R NO IS MISSING IN THE PRAYER PORTION.
8	CRM (A)	2438/2025	NITAI BARMAN Mobile:7980533286 Email:KANJILALSAYAN8@GMAIL.COM	SAYAN KANJILAL	30-07-2025	WRONG FIR DATE HAS BEEN MENTIONED IN THE CAUSE TITLE.
9	CRM(M)	1026/2025	SIDHU MONDAL Mobile:9163060717 Email:BENAJIRHASNA@GMAIL.COM	BENAJIR HASNA	30-07-2025	MENTION PETITIONER (IN JAIL/CUSTODY) IN PAGE 2.
10	CRM(M)	1029/2025	UTTAM DEBNATH Mobile:7003578904 Email:KOUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	30-07-2025	ACCORDING TO THE WRITTEN COMPLAINT, PETITIONER IS THE BROTHER OF THE COMPLAINANT RESIDING IN THE SAME HOUSE. THUS IDENTITY OF THE PETITIONER DISCLOSES IDENTITY OF THE VICTIM GIRL.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
11	CRM(M)	1039/2025	RAMVARAN KEWAT @ RAMVARAM KEWAT @ BARAN Mobile:8967220315 Email:TOSLIMALISK@GMAIL.COM	SK TOSLIM ALI	30-07-2025	BAIL PRAYER WAS NOT BEING REJECTED VIDE O/ D 4/7/23
12	CRM(M)	1040/2025	RUMA RUIDAS Mobile:9123810789 Email:GUDDUSINGH061983@GMAIL.COM	GUDDU SINGH	30-07-2025	REMOVE CRPC SECTION FROM PETITION AS WELL AS FROM PRESENTATION FORM
13	CRM (NDPS)	853/2025	BISWAJIT DAS Mobile:7076410712 Email:SABRINAPARVEEN73@GMAIL.COM	SABRINA PARVEEN	31-07-2025	1. TYPING MISTAKE AT PAGE 7. 2. TRIAL COURT CASE TYPE MISMATCH
14	CRR	2970/2025	SHIRSENDU SAHA Mobile:8274971810 Email:AKASHGANGULYADV24@GMAIL.COM	AKASH GANGULY	30-07-2025	TYPED COPIES ARE MISSING FOR HAND WRITTEN CERTIFIED ORDER COPY
15	FMAT (IR)	65/2025	ANAMIKA HALDAR AND ORS Mobile:9830356286	RABINDRA NATH BASU	08-08-2025	1. DEFICIT STAMP OF RS. 10 IS ATTACHED IN VOKALATNAMA.
16	WPA	15294/2025	ASWINI DAS Mobile:8617209973 Email:MOUSAHA1309@GMAIL.COM	MOU SAHA	08-08-2025	LOGO MISSING
17	WPA	15297/2025	BHAVNA UPPAL Mobile:9831189363 Email:SAUDULLABEDIN@GMAIL.COM	SAUDULL ABEDIN	08-08-2025	RESPONDENT DIST MISSING
18	WPA	15333/2025	SONALI BISWAS Mobile:7595022178 Email:ABIRA121119792@GMAIL.COM	ABIRA BHATTACHARJEE	08-08-2025	1. NO SHORT LISTS OF DATES AND SYNOPSIS IS ATTACHED AFTER FORM A. 2. RESOPNDANTS SERIAL NO. IS NOT IN PROPER FORM
19	WPA	15354/2025	FARID ALAM AND ORS. Mobile:9748009754 Email:KAUSHIKCHOUDHURY83C@GMAIL.COM	KAUSHIK CHOUDHURY	08-08-2025	PAGE-5 (PETITIONER SL. NO.14 IS DOUBLE)
20	WPA	15367/2025	CHUMKI SARDAR GHOSAL Mobile:9330314545		08-08-2025	LD. ADVOCATE SIGNATURE IS REQUIRED AT FORM A
21	WPA	15382/2025	JAYASREE MALLICK Mobile:9674546634 Email:SAHASUBHAS706@GMAIL.COM	SUBHAS CHANDRA SAHA	08-08-2025	CJ ADDRESSING WRONG
22	WPA	15387/2025	SANTOSH MONDAL Mobile:8585883398 Email:HINDRANI1444@GMAIL.COM	INDRANIL HALDER	08-08-2025	PETITIONER DIST WRONG

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23	WPA	15436/2025	MOTIDEEP BUILDERS PRIVATE LIMITED Mobile:9903390563 Email:AHALDERADVOCATE@GMAIL.COM	ANINDYA HALDER	08-08-2025	adv. signature is missing at zero page
24	WP.ST	150/2025	PRADEEP SHARMA Mobile:7980613847 Email:SABYASACHI1237@GMAIL.COM	SABYASACHI BHATTACHARJEE	08-08-2025	LOWER COURT DETAILS IS TO BE MENTIONED AT THE END OF THE CAUSETITLE.
25	WP.ST	151/2025	SUDHIR CHANDRA NANDI Mobile:8777571859 Email:AOUGATAMITRA2009@GMAIL.COM	SOUGATA MITRA	08-08-2025	1. NO XEROX COPY OF THE ORDER DATED 27-01-2016 IS ATTACHED WITH THE SECOND JUDGES COPY OF THE PETITION.

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